

General Circular No. 14/2016

F.No. 02/13/2014 CL-V
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi-1

Dated: 07/12/2016

To
All Regional Directors,
All Registrar of Companies,
All Stakeholders.

Subject: Relaxation of additional fees and extension of last date of in filing of forms MGT-7 (Annual Return) and AOC-4 (Financial Statement) under the Companies Act, 2013- State of Jammu and Kashmir - reg.

Sir,

In continuation of this Ministry's General Circular 12/2016 dated 27.10.2016, keeping in view the requests received from various stakeholders stating that due to curfew/strikes and disturbances from past more than four months in the State of Jammu and Kashmir and the resultant difficulty expressed by various stakeholders in convening meetings in a timely manner, it has been decided to relax the additional fees payable by the companies having registered offices in the **State of Jammu and Kashmir** on e-forms AOC-4, AOC (CFS), AOC-4 XBRL and e- Form MGT-7 upto **31.12.2016**, wherever additional fee is applicable.

2. This issues with the approval of the competent authority.

Yours faithfully,


(KMS Narayanan)
Assistant Director
011-23387263

Copy to:-

1. E-Governance section
2. File no.1/34/2013 CL-V